



Government of Jammu and Kashmir
Department of Culture
Civil Secretariat, Jammu/Kashmir

Notification,

Jammu, the ~~23rd~~ 20 January, 2017

SRO ~~20~~-----.-In exercise of powers conferred by sub- section (1) of section 3 of Jammu and Kashmir Ancient Monuments Preservation Act, Samvat, 1977 (1920-AD) (Act No.V of 1977) ,the Government of Jammu and Kashmir hereby declare the "Silk Factory Solina Rambagh, Srinagar" alongwith 52 kanals and 05 Marlas of land falling under Khasra No.49, as "State Protected Monument" within the meaning of the said Act.

By order of the Government of Jammu & Kashmir

Sd/-
(Dilshad Khan) IAS
Secretary to Government
Culture Department

No: Cul/Arch/28/2016

Dated: ~~23~~ 20-01-2017

Copy to the:

1. Principal Secretary to Hon'ble Chief Minister.
2. Secretary to Government, Revenue Department.
3. Secretary to Government , Department of Law, Justice & PA
4. Divisional Commissioner, Kashmir.
5. Deputy Commissioner, Srinagar.
6. Director Archives, Archaeology & Museums, J&K, Jammu.
7. Director Information, J&K, Jammu.
8. Pvt. Secretary to Hon'ble Minister for Finance, Labour & Employment & Culture Department.

9. Pvt. Secretary to Hon'ble Minister of State for Education, Information and Culture Department.
10. General Manager, Government press, Srinagar for publication in Government Gazette.
11. Pvt. Secretary to Secretary to Government Culture Department.
12. PA to Special Secretary to Government culture Department.
13. Stock file/ SRO file.



(R.K. Vaid) KAS
Deputy Secretary to Government
Department of Culture.